TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

Dated: 29/10/2026

CYBER APPEAL/15/2024

Indusind Bank Ltd. …Petitioner (s)

Versus

M/s Samayaal Enterprises And Ors. …Respondent (s)

For Applicants/Appellants/ Petitioners Advocate

Mr. Umang Saini

.

For Respondents Advocate

Mr. Jitendar Singh
Mr. Nagmani For R1;
Mr. Anand Shankar Jha
Mr. Sachin Mintri
For R2 & R3;
Mr. Rajiv B. Samaiyar
Mr. Anurag Vashishtha
Ms. Anushka Ahuja For R6;

The Hon'ble Bench did not assemble today.

List on 15.12.2026.

B.O.

(D. B. CHETRI)

COURT MASTER (COURT NO.1)

/AS/